

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**SPECIAL BENCH**

**ITEM No. 136**  
**217/241-242/PB/2018**

**IN THE MATTER OF:**

Sanjay Aggarwal

..... Petitioners/Applicant

v.

M/s. Celebration City Projects Pvt. Ltd.

..... Respondents

**Under Section 241-242**

**Order delivered on 12.02.2019**

**Coram:**

**CHIEF JUSTICE (RTD.) M. M. KUMAR**  
**HON'BLE PRESIDENT**

**DR. DEEPTI MUKESH**  
**HON'BLE MEMBER (JUDICIAL)**

**PRESENT:**

For the Petitioner(s):

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For the Respondent(s):

Mr. Rakesh Wadhwa & Ms. Itisha Gulati, Advs.

**ORDER**

For order see, C.P. No. (IB)-740(PB)/2018.

12.02.2019.  
Ritu Sharma